

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.
OA 2379/94

New Delhi this the 10th day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Srinivas
S/O Sh. Dalip Singh
T.No. 404 Sl.No. 2463,
M.M. Section, Ordnance Factory,
Muradnagar (UP)
2. Jagan Singh
S/O Sh. Mukhtiyar Singh
T.No. 2455/3074 MFP,
Ordnance Factory, Muradnagar (UP)
3. V.K. Bali
S/O Late Sh. R.L. Bali,
T.No. 205/2050/TR
Ordnance Factory, Muradnagar (UP)

.. Applicants

(By Advocate Shri D.K. Garg)

Versus

1. Union of India through
the Secretary, Ministry of
Defence, Sena Bhawan, New Delhi.
2. The General Manager,
Ordnance Factory,
Muradnagar, Distt. Ghaziabad
Uttar Pradesh.

.. Respondents

(By Advocate Shri V.S.R. Krishna)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

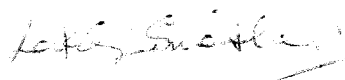
Both counsel heard.

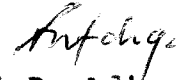
2. Respondents in 1.1 of their reply to the OA admitted that the applicants S/Sh. Srinivas and Jagan Singh were re-designated as Fitter General 'C' w.e.f. 22.11.82, and applicant Vijay Kumar Bali was re-designated as Fitter General 'C' from w.e.f. 15.2.1982. It is not denied that the Fitter General 'C' ^{of} are entitled to the pay scale /Rs. 260-400 w.e.f. 16.10.1981.

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2. Under the circumstances, applicants claims to be granted pay scale of Rs.260-400 as Fitter General 'C' w.e.f. 22.11.82/15.2.1982 instead of 15.10.1984(from which date they have been granted the aforesaid grade)cannot denied to them.

3. This OA is therefore disposed of with a direction to respondents to extend to applicants the pay scale of Rs.260-400 w.e.f. 22.11.1982/15.2.1982 and calculate the arrears and pay the same to them, if not already paid, within three months from the date of receipt of a copy of this order. In case, the aforesaid sums have already been recovered, the same should be refunded to applicants within the aforesaid period. No costs.


(Smt.Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Vice Chairman(A)

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